death could not be ascertained, death of the lion due to any infectious disease has been ruled out.

Drop out Children

†*298. DR. D. MASTHAN: SHRI KAPIL SIBAL:

the Minister of HUMAN RESOURCE Will DEVELOPMENT be pleased to state:

- (a) whether the Government have made any assessment about the number of children between six to fourteen years of age who do not go to school to get education;
- (b) if so, the total number of such children, State-wise; and
- (c) whether it is a fact that there is shortage of schools for these children?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) As per provisional figures for 1998-99, 11.09 crore boys and 4.03 crore girls in the 6—14 age group are enrolled in schools. Most recent surveys like the National Sample Survey 52nd Round 1995-96, National Council of Applied Economic Research Survey 1994, National Family Health Survey 1992-93 and 1998-99, indicate that more than 70% children are attending schools.

(b) Based on the population projection made by the Registrar General of Census, and the age specific attendance ratio given by National Sample Survey 52nd Round, the statewise number of out of school children, is estimated as follows:

[†]Original notice of the Question was received in Hindi.

(In Lakhs)

(In Lakhs)
Number of 6—14 age out of School Children (based on population projection for 2001 and age specific attendance ratio as per NSS 52nd round 1995-96)
46.18
0.61
7.63
106.81
0.15
18.65
6.12
0.98
1.52
26.15
0.43
55.50
22.95
1.02
0.91
0.38
0.72
24.20
6.13
44.52
0.19
16.81
1.33 124.47
44.85
0.04
0.04
0.13
0.03
2.35
0
0.08
568 • 4

[11 August, 2000] RAJYA SABHA

(c) As per the Fifth All India Educational Survey 1986, 94% of the population had a primary school within 1 km. and 84% had an upper primary school within 3 km. Though a large number of primary and upper primary schools have been established by States and UTs to provide universal elementary education to all 6—14 age children, there are still a large number of unserved habitations not having a school within 1 km. The Education Guarantee Scheme and Alternative and Innovative Education programme is being launched in the current financial year to provide access to children in such habitations.

Rehabilitation of Displaced Persons in Anugul

- *299. SHRI MAN MOHAN SAMAL: Will the Minister of MINES be pleased to state:
- (a) the number of persons whose lands had been acquired for setting up of NALCO in Anugul region of Orissa, stating how much land was acquired;
- (b) what plans were formulated for rehabilitation of those persons; and
 - (c) the progress made so far in that regard?

THE MINISTER OF YOUTH AFFAIRS, SPORTS AND MINES (SHRI SUKHDEV SINGH DHINDSA): (a) NALCO has acquired 3993.85 acres of land for setting of its Smelter Plant, Captive Power Plant and Township at Anugul, and 4118 families have ben affected thereby.

(b) and (c) NALCO formulated a policy in 1984 for providing assistance to the displaced persons by way of employment, or allotment of shops in the township, or award of petty contract jobs. As a result of this policy, 1366 persons have been given employment directly in the Company, 135 persons have been engaged as contractors or sub-contractors and